

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (C) No(s). 20633/2017

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

DR. DHIRENDRA SINGH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.73044/2017-EXEMPTION FROM FILING O.T. and IA No.81437/2017-EXEMPTION FROM FILING O.T. and IA No.73042/2017-PERMISSION TO FILE LENGTHY LIST OF DATES and IA No.81434/2017-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 30-11-2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Rity Rastogi, Adv.
Mr. Sanjay Kumar Visen, AOR

For Respondent(s)

Mr. Abhishek Singh, AOR
Mr. S.D. Singh, Adv.
Ms. Bharti Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to respondent Nos.1, 2 and 5 for filing counter affidavit.

Respondent Nos.3, 4, 6 and 7 have been served but no one has entered appearance.

List again on 23.1.2018.

KAPIL MEHTA
Registrar
30.11.2017

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